

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-526

CP No-79/241/242/ND/2020

CA No.47/2021, CA No.73/2021, CA No.713/2020

IN THE MATTER OF:

Zico Environmental Solutions Pvt. Ltd.

....Applicant

Vs.

Shikha Jain

.....Respondent

SECTION

U/s 241-242

Order delivered on 21.02.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : CA Akshit Gupta, Adv Himanshi, Adv Kanika Kimothi

For the Respondent :

ORDER

Due to paucity of time, list the matter on **22.03.2023**.

Sd/-

(Court Officer)